GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2728
ANSWERED ON:17.08.2011
AUTOMATIC PROMOTION TO NEXT CLASS
Anuragi Shri Ghansyam ;Kaswan Shri Ram Singh;Meghwal Shri Arjun Ram

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it has been made mandatory for schools to promote all students automatically to higher classes at the end of each academic year till class VIII even if they have not attained the minimum level of learning;
- (b) if so, the details thereof;
- (c) whether any assessment of the system of automatic promotion of students has been made; and
- (d) if so, the details and the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(Dr. D. PURANDESWARI)

(a) to (d): Section 16 of the Right of Children to Free and Compulsory Education(RTE) Act, 2009 provides that no child admitted in a school shall be held back in any class or expelled from school till the completion of elementary education. The 'no detention policy' does not imply abandoning procedures that test the learning abilities of the child; in fact it implies putting in place a continuous and comprehensive procedure of child evaluation and recording it so that the teacher can use it as a guide in helping each child to reach desired levels of educational achievement. The RTE Act provides for setting up of continuous and comprehensive system of evaluation that releases the child from the fear and trauma of failure, and enables the teacher to pay individual attention to children's attainments.